

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :16/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/27185/2025 ARBP/63/2025	M/S ARYAMAN CONSTRUCTIONS, BBSR VS M/S TRINATH ENGINEERING, BBSR	SOUMYA RANJAN PATI VS	// (//
2	D-BLAPL/20392/2025 BLAPL/7359/2025	D.MUNA RAO VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BHANJANAGAR /429 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0000735/2025
3	D-BLAPL/21121/2025 BLAPL/7360/2025	BHIMA BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /166 /2025 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000640/2025
4	D-BLAPL/21123/2025 BLAPL/7361/2025	KAMAL SWAIN VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BRAHMAGIRI /97 /2025 GRAM NYAYALAYA,BRAHMAGIRI(Pur) GR/0000118/2025
5	D-BLAPL/21146/2025 BLAPL/7362/2025	SILU KARNA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /197 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000138/2025
6	D-BLAPL/20938/2025 BLAPL/7363/2025	PRADEESH M VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK A.D.J.,ANGUL(Anugul) CT/0000361/2025
7	D-BLAPL/21001/2025 BLAPL/7364/2025	RAKESH DAS VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	POLASARA PS /314 /2025 J.M.F.C.,POLSARA(Ganjam) GR/0000313/2025
8	D-BLAPL/21118/2025 BLAPL/7365/2025	DHARMARAJ PRADHAN VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	JAGDALPUR /5 /2025 A.D.J.,PADAMPUR(Bargarh) CT/0000034/2025
9	D-BLAPL/21188/2025 BLAPL/7366/2025	ARUN KUMAR PAUL VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	//0 SPECIAL JUDGE,SONEPUR(Sonepur) SPL. 2(a)C.C./0000001/2025
10	D-BLAPL/21192/2025 BLAPL/7367/2025	SUDHANSU KUMAR ROUT VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA /216 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0001157/2025
11	D-BLAPL/21157/2025 BLAPL/7368/2025	RAMAKANTA BARIK @ RITU VS STATE OF ODISHA	AMITAV TRIPATHY VS	GOCHHAPADA /134 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000132/2024

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12	D-BLAPL/21168/2025 BLAPL/7369/2025	SHUBHAM SINGH @ SUBHAM SINGH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /466 /2025 A.D.J.,KODALA(Ganjam) Spl/0000121/2025
13	D-BLAPL/20403/2025 BLAPL/7370/2025	GOPINATH MODAK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BHUBANESWAR G.R.P.S. /105 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000315/2025
14	D-BLAPL/20686/2025 BLAPL/7371/2025	ROHIT BARIHA VS STATE OF ODISHA	KUSHAL KUMAR PATEL VS	PATNAGARH /142 /2023 SPECIAL JUDGE (POCSO), BALANGIR(B Spl/0000057/2023
15	D-BLAPL/21142/2025 BLAPL/7372/2025	MANILAL CHHATAR VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH 2(B)CC/0000004/2025
16	D-BLAPL/18198/2025 BLAPL/7373/2025	SILU @ SUMANTA SAHOO VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	BALIMI /60 /2025 S.D.J.M.,HINDOL(Dhenkanal) GR/0000220/2025
17	D-BLAPL/21144/2025 BLAPL/7374/2025	LOKANATH KANHAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /80 /2019 ADDL.SESION JUDGE CUM SPL.JUDGE Spl/0000109/2019
18	D-BLAPL/18225/2025 BLAPL/7375/2025	SILU @ SUMANTA SAHOO VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	BALIMI /65 /2025 S.D.J.M.,HINDOL(Dhenkanal) GR/0000241/2025
19	D-BLAPL/20046/2025 BLAPL/7376/2025	SANATAN PRADHAN @ DIJUNU VS STATE OF ODISHA	LAMBODAR ACHARI VS	BHANJANAGAR /597 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAG GR/0001019/2025
20	D-BLAPL/20401/2025 BLAPL/7377/2025	SAHIL MAHAJAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BHUBANESWAR G.R.P.S. /105 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000315/2025
21	D-BLAPL/19256/2025 BLAPL/7378/2025	RAMESH CHANDRA MOHANTY VS STATE OF ODISHA	SRIBATSA NAYAK VS	CYBER CRIME AND E.O, BALASORE /11 J.M.F.C.,BASTA(Baleshwar) CT/0000180/2025
22	D-BLAPL/20383/2025 BLAPL/7379/2025	CHANDAN BEHERA VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	PURIGHAT /204 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000511/2025
23	D-BLAPL/21032/2025	BIREN RAIKWAR	AMULYA RATNA PANDA	/ /0

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	BLAPL/7380/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE, TITLAGARH(Balangir) 2(A)CC/000005/2025
24	D-BLAPL/20923/2025 BLAPL/7381/2025	SARAS KUMAR NAYAK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	GOPALPUR /352 /2024 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0001709/2024
25	D-BLAPL/21205/2025 BLAPL/7382/2025	CHITTARANJAN TANDI VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	JONK /145 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/000030/2025
26	D-BLAPL/21210/2025 BLAPL/7383/2025	CHATURBHUJA BARIK VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	SATYABADI /287 /2023 J.M.F.C. (II), PURI(Puri) GR/0000618/2023
27	D-BLAPL/21211/2025 BLAPL/7384/2025	ROHIT SARKAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /303 /2025 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000373/2025
28	D-BLAPL/21220/2025 BLAPL/7385/2025	MD. ANWAR VS STATE OF ODISHA	DEBABRATA DASH VS	CYBER CRIME AND ECONOMIC OFFEN J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken GR/0001174/2024
29	D-BLAPL/20642/2025 BLAPL/7386/2025	JASOBANTA GHOSI @ GHUSI VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	HEMGIR /104 /2025 J.M.F.C,HEMGIR(Sundargarh) GR/0000100/2025
30	D-BLAPL/20893/2025 BLAPL/7387/2025	SUDARSHAN NAHAK @ GUDDU VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	HINDOL /196 /2024 A.D.J.,DHENKANAL(Dhenkanal) CT/0000233/2024
31	D-BLAPL/21221/2025 BLAPL/7388/2025	ARIF KHAN VS STATE OF ODISHA	BRUNDABAN ROUT VS	CANTONMENT ROAD /17 /2016 DISTRICT & SESSIONS JUDGE,CUTTAC ST/0000023/2017
32	D-BLAPL/21214/2025 BLAPL/7389/2025	ILLU @RAJAT NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /565 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0001074/2025
33	D-BLAPL/19980/2025 BLAPL/7390/2025	TRILOCHAN MAHAKUD @ TRILOK VS STATE OF ODISHA	JNYANANANDA PANDA VS	AINTHAPALI /216 /2018 AD-HOC A.D.J.(FTSC),SAMBALPUR(Sam Spl/0000056/2018
34	D-BLAPL/20589/2025 BLAPL/7391/2025	PRAMOD @ SAGAR MAJHI VS	PRABHAS CHANDRA PANDA VS	R.UDAYAGIRI /62 /2009 A.D.J.,PARALAKHEMUNDI(Gajapati)

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35	D-BLAPL/20608/2025 BLAPL/7392/2025	STATE OF ODISHA HEMANTA PODH VS STATE OF ODISHA	KULDEEP MOHANTY VS	ST/0000115/2024 ATTABIRA /288 /2023 SPECIAL JUDGE (POCSO), BARGARH(B Spl/0000045/2023
36	D-BLAPL/20591/2025 BLAPL/7393/2025	PRAMOD @ SAGAR MAJHI VS STATE OF ODISHA	PRABHAS CHANDRA PANDA VS	GUDARI /33 /2012 A.D.J., GUNUPUR(Rayagada) CT/0000005/2025
37	D-BLAPL/21020/2025 BLAPL/7394/2025	KAILASH PRADHAN VS STATE OF ODISHA	SUBRAT KUMAR NAYAK VS	BIDANASI /118 /2025 SPECIAL JUDGE (POCSO), CUTTACK(CU Spl/0000076/2025
38	D-BLAPL/20396/2025 BLAPL/7395/2025	ANUBHA DAS VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	KUMBHARAPARA /165 /2025 S.D.J.M.,PURI(Puri) GR/0000387/2025
39	D-BLAPL/21145/2025 BLAPL/7396/2025	BAINATH SWAIN VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	BADAGADA /38 /2025 A.D.J.,BHANJANAGAR(Ganjam) ST/0000093/2025
40	D-BLAPL/20573/2025 BLAPL/7397/2025	RAJENDRA BHATRA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JEYPURE MAHILA /70 /2025 SPECIAL JUDGE(POCSO),JEYPURE(Kora Spl/0000045/2025
41	D-BLAPL/20986/2025 BLAPL/7398/2025	RAKESH NAIK VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	ANGUL SADAR PS /185 /2025 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000027/2025
42	D-BLAPL/20795/2025 BLAPL/7399/2025	SUNIL KHARA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JEYPURE TOWN /167 /2025 SPECIAL JUDGE(POCSO),JEYPURE(Kora Spl/0000042/2025
43	D-CMP/28170/2025 CMP/1051/2025	PURANJAN DAS VS STATE OF ODISHA	SAMIR KUMAR MISHRA(SR. ADV.) VS	// CIVIL JUDGE (SD),BHADRAK(Bhadrak) CS/0000015/2017
44	D-CMP/24577/2025 CMP/1052/2025	SPECIMENS REALITY LTD., GANJAM VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// A.D.J.,KHALLIKOTE(Ganjam) Fao/0000001/2021
45	D-CMP/28464/2025 CMP/1053/2025	RAJ KISHORE NAYAK KRUSHNA PRASAD SATPATHY VS SOUMITRI KUMAR BEHURA	MANASH RANJAN BAUG VS	// 4TH ADDL.CIVIL JUDGE(SD),CUTTACK CMA/0000176/2024

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46	D-CMP/26862/2025 CMP/1054/2025	RUKMINI PRADHAN VS SATYABHAMA BEHERA	SUSHANT KUMAR PRADHAN VS	// CIVIL JUDGE (SD),BHADRAK(Bhadrak) CS/0000118/1991
47	D-CMP/28209/2025 CMP/1055/2025	CHANDAN FULANTAN VS RAJESH DAS	ABHIMANYU PARIDA VS	// 3RD ADDL.CIVIL JUDGE(S.D.),BALASOR CS/0000266/2015
48	D-CMP/28014/2025 CMP/1056/2025	BIRAJA DEVI @ MOHANTY VS GADADHAR MISHRA	MAHESWAR MOHANTY VS	// A.D.J.,BARIPADA(Mayurbhanj) Fao/0000017/2023
49	D-CMP/28334/2025 CMP/1057/2025	SATYABAN SAHOO VS PANKAJINI MAHANTA	SOUMYA MISHRA VS	// CIVIL JUDGE (SD),KEONJHAR(Kendujhar) CS/0000077/2021
50	D-CONTC/24990/2025 CONTC/3198/2025	SURENDRA PRASAD NAYAK VS SHALINI PANDIT,IAS	ADV. VS	// () //
51	D-CONTC/26641/2025 CONTC/3199/2025	JIBARDHAN SAHU VS JYOTIKANTA SAHOO,DIST. EDUCATION OFFICER,BARGARH	ADV. VS	// () //
52	D-CONTC/27019/2025 CONTC/3200/2025	KRUSHNA CHANDRA MAHAPATRA VS SNIGDHA RANI PALI, OAS	ADV VS	// () //
53	D-CONTC/27070/2025 CONTC/3201/2025	URMILA ROUT VS SALINI PANDIT, IAS	ADV. VS	// () //
54	D-CONTC/27610/2025 CONTC/3202/2025	JYOTSNAMAYEE BEURA VS SALINI PANDIT, I.A.S.	ADV. VS	// () //
55	D-CONTC/27694/2025 CONTC/3203/2025	NABAGHANA BAGARTI VS MS. ASWATHY S, IAS	ADV VS	// () //
56	D-CONTC/27735/2025 CONTC/3204/2025	RABINDRA MAHANANDIA VS MS.ASWATHY S.,IAS	ADV. VS	// () //
57	D-CONTC/27837/2025	BALARAM SETHY	ADV.	//

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	CONTC/3205/2025	VS PUNYA SALILA SRIVASTAVA,IAS	VS	0 //
58	D-CONTC/27842/2025 CONTC/3206/2025	ALEKHA CHANDRA BEHERA VS SATYABRAT SAHOO,ADDL. CHIEF SECY.,DEPT. OF REVENUE AND D.M,ODISHA	ADV. VS	// 0 //
59	D-CONTC/27844/2025 CONTC/3207/2025	TARA PRASANNA PATTANAİK VS MONIKA PRIYADARSHINI,SECY.,ODISHA TRIBAL EDUCATION SOCIETY,ODISHA	ADV. VS	// 0 //
60	D-CONTC/27868/2025 CONTC/3208/2025	NARENDRA KISHORE BHOI VS DR.RAMESH CHANDRA SAHOO,C.D.M AND P.H.O, BOLANGIR	ADV. VS	// 0 //
61	D-CONTC/27871/2025 CONTC/3209/2025	DEBARCHAN BHOI VS SURESH PANT,PRINCIPAL CHIEF CONSERVATOR OF FOREST, ODISHA	ADV. VS	// 0 //
62	D-CONTC/27875/2025 CONTC/3210/2025	RAJA KISHORE GHADAI VS ANU GARG,IAS	ADV. VS	// 0 //
63	D-CONTC/27879/2025 CONTC/3211/2025	SOMANATH SAHOO VS ANU GARG,IAS	ADV. VS	// 0 //
64	D-CONTC/27906/2025 CONTC/3212/2025	LAMBODAR MAJHI VS SATRUGHNA KAR,OAS (SAG)	ADV. VS	// 0 //
65	D-CONTC/27928/2025 CONTC/3213/2025	SUBHANKAR SAHOO VS SURYAWANSHI MAYUR VIKAS,IAS	ADV. VS	// 0 //
66	D-CONTC/27930/2025 CONTC/3214/2025	MAHESH KUMAR SAHU VS ARJYA KUMAR SARBADAMAN,TAHASILDAR,RANPUR,NAYAGARH	ADV. VS	// 0 //
67	D-CONTC/27959/2025 CONTC/3215/2025	PRAMOD KUMAR PADHY VS USHA PDHEE, PRINCIPAL SECY.,HOUSING AND U.D DEPT., ODISHA	ADV. VS	// 0 //
68	D-CONTC/27964/2025 CONTC/3216/2025	RAVVA NAGAMALLI VS	ADV. VS	// 0

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69	D-CONTC/27967/2025 CONTC/3217/2025	SAROJ KUMAR MAHARATHI,UNDER SECY.,GOVT. COMMERCIAL TRANSPORT DEPT.,ODISHA PRATAP KUMAR MOHAPATRA VS SALINI PANDIT,IAS	ADV. VS	// // 0 //
70	D-CONTC/27970/2025 CONTC/3218/2025	SAROJ KUMAR PALEI VS DR.KISHORE KUMAR ACHARYA,CDM AND PHO,MAYURBHANJ	ADV. VS	// 0 //
71	D-CONTC/27801/2025 CONTC/3219/2025	PRIYABRATA PALAI VS SURESH PANT,IFS	DEVI PRASAD DASH VS	// 0 //
72	D-CONTC/28038/2025 CONTC/3220/2025	RAMA NARAYAN MOHANTY VS ANU GARG,IAS	ADV. VS	// 0 //
73	D-CONTC/21450/2025 CONTC/3221/2025	NARAYAN MOHANTY VS CHANDRA SEKHAR PADHI, ENGNR. CHIEF, W.R DEPT., ODISHA	ADV. VS	// 0 //
74	D-CONTC/24595/2025 CONTC/3222/2025	SUMAN BARIK VS USHA PADHEE,IAS	ADV. VS	// 0 //
75	D-CONTC/24870/2025 CONTC/3223/2025	JHASAKETAN BISWAL VS SIDHESWAR NAYAK,OAS	ADV. VS	// 0 //
76	D-CONTC/25169/2025 CONTC/3224/2025	PRABHUDATTA PUROHIT VS GAURAV SHIVAJI ISALWAR,IAS	TARINEE PRASAD TRIPATHY VS	// 0 //
77	D-CONTC/25686/2025 CONTC/3225/2025	BHAGAWANT PRASAD HARUJAN VS MAKARAND MAJHI,DISCIPLINARY AUTHORITY-CUM-S.O MINING, HINGULA AREA M.C.L.	BIBUTI BHUSAN SWAIN VS	// 0 //
78	D-CONTC/26270/2025 CONTC/3226/2025	SUSANTA KUMAR PANDA VS ANANYA DAS,IAS	ADV. VS	// 0 //
79	D-CONTC/27276/2025 CONTC/3227/2025	PRASANTA KUMAR SAHU VS SOUMYA BISWAL,OAS	NITYABRATA BEHURIA VS	// 0 //

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80	D-CONTC/28042/2025 CONTC/3228/2025	M/S.PANDA INFRA PROJECTS INDIA PVT LTD. VS MANOJ AHUJA, IAS	SIDHANT DWIBEDI VS	// 0 //
81	D-CONTC/26462/2025 CONTC/3229/2025	SARANGADHAR PALATASINGH VS BALAMUKUNDA BHUYAN,DIRECTOR OF ELEMENTARY EDUCATION, ODISHA	ADV. VS	// 0 //
82	D-CONTC/26465/2025 CONTC/3230/2025	KASINATH JENA VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
83	D-CONTC/26791/2025 CONTC/3231/2025	KSHYANAPRAVA DAS VS PANCHANAN NAYAK,OAS	PRAFULLA CHANDRA DAS VS	// 0 //
84	D-CONTC/27819/2025 CONTC/3232/2025	BASANTA BARIK VS KAILASH CHANDRA DAS,SPL. LA AND RRO,LOWER INDRA IRRIGATION PROJECT,KHARIAR,NUAPADA	STHITI PRAGYAN SUNANDINI VS	// 0 //
85	D-CONTC/27823/2025 CONTC/3233/2025	SK.KAMILUDDIN AHEMAD VS SUJAY KUMAR PATI,OAS I (A)	ADV. VS	// 0 //
86	D-CONTC/28101/2025 CONTC/3234/2025	SHATRUGHNA KAR VS SAMARTH VERMA,IAS	JYOTI RANJAN DEO VS	// 0 //
87	D-CONTC/28109/2025 CONTC/3235/2025	KARMIKA PUTEL VS PRADEEP KUMAR NAG,DIST. EDUCATION OFFICER,BALANGIR	ADV. VS	// 0 //
88	D-CONTC/28250/2025 CONTC/3236/2025	KAILASH CHANDRA BEHERA VS PRATHAMESH ARVIND RAJESHIRKE,IAS	ADV. VS	// 0 //
89	D-CONTC/28041/2025 CONTC/3237/2025	SISIR KANTA SARANGI VS ARVIND AGARWAL,IAS	SANGRAM JENA VS	// 0 //
90	D-CONTC/25988/2025 CONTC/3238/2025	DASARATHI JENA VS DEORANJAN KUMAR SINGH,IAS	ADV. VS	// 0 //
91	D-CRLA/19099/2025	BATAKRUSHNA SAHOO	BICHITRA NANDA MOHANTY	PATTAMUNDAI RURAL PS /575 /2024

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	CRLA/821/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000098/2024
92	D-CRLA/19599/2025 CRLA/822/2025	SUSHIL TETE VS STATE OF ODISHA	BISWAJIT NAYAK VS	BARGAON /122 /2016 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000104/2016
93	D-CRLA/19997/2025 CRLA/823/2025	ALOK ROUL@ALOK KUMAR ROUL VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	KHUNTUNI /129 /2021 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000133/2021
94	D-CRLA/20081/2025 CRLA/824/2025	SOUMYA RANJAN BEHERA VS STATE OF ODISHA	DEBASNAN DAS VS	TOMKA /123 /2023 SPECIAL JUDGE, JAJPUR ROAD(Jajapur) Spl/0000052/2023
95	D-CRLA/20967/2025 CRLA/825/2025	RAGHUNATH KAR VS STATE OF ODISHA(VIG.)	SATYABHUSAN DAS VS	BALASORE VIGILANCE /14 /2012 SPECIAL JUDGE, VIGILANCE, BARIPADA GR/0000012/2012
96	D-CRLA/21172/2025 CRLA/826/2025	SANAT KUMAR MOHANTY VS STATE OF ODISHA(VIG.)	SIDHARTHA SANKAR RAY (2) VS	SAMBALPUR VIGILANCE /48 /2013 SPL.JUDGE (VIG), SUNDERGARH(Sundergarh) CT/0000054/2014
97	D-CRLA/14772/2025 CRLA/827/2025	ALTAF HUSSAIN VS STATE OF ODISHA	BISWAJIT NAYAK VS	UDITNAGAR /135 /2019 AD-HOC A.D.J. (FTSC), ROURKELA(Sundergarh) Spl/0000049/2019
98	D-CRLA/21073/2025 CRLA/828/2025	SURENDRA MOHAN NAIK VS STATE OF ODISHA(VIG.)	ARJUNA CHARANA BEHERA VS	BALASORE VIGILANCE /14 /2012 SPECIAL JUDGE, VIGILANCE, BARIPADA GR/0000012/2012
99	D-CRLA/20899/2025 CRLA/829/2025	KHARTO@SUMIT MUNDA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	SUNDARGARH SADAR /140 /2022 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000108/2022
100	D-CRLA/20941/2025 CRLA/830/2025	KAILASH SAMAL VS STATE OF ODISHA	NIRANJAN LENKA VS	BARIPADA TOWN /955 /2020 A.D.J., BARIPADA(Mayurbhanj) ST/0000168/2021
101	D-CRLMC/19447/2025 CRLMC/2575/2025	K.NARASINGH RAO VS A.MALATI	SURAJ MOHANTY VS	KORAPUT TOWN /358 /2020 () //
102	D-CRLMC/20674/2025 CRLMC/2576/2025	RANAJIT BHATACHARYA VS	SASWATA PATNAIK VS	SAHID NAGAR P.S. /189 /2023 J.M.F.C.(III), BHUBANESWAR(Khordha)

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103	D-CRLMC/20927/2025 CRLMC/2577/2025	STATE OF ODISHA DURGA CHARANA MOHARANA VS	SATYABRATA DASH VS	ICC/0005499/2024 / /0 J.M.F.C.,CHANDIKHOLE(Jajapur) EXECUTION CASE/0000078/2022
104	D-CRLMC/20106/2025 CRLMC/2578/2025	STATE OF ODISHA LAKSHMAN ROUT VS	BHOLANATH SAHA VS	KALIMELA /191 /2021 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000079/2021
105	D-CRLMC/20281/2025 CRLMC/2579/2025	STATE OF ODISHA KAPILASH MALLICK VS	LAXMAN PRADHAN VS	KHAJURIPADA /54 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000099/2024
106	D-CRLMC/20418/2025 CRLMC/2580/2025	STATE OF ODISHA GHANASHYAM MISHRA VS	CHIRANJIB ROUT VS	COLLIERY /62 /2021 J.M.F.C,TALCHER(Anugul) GR/0000254/2021
107	D-CRLMC/20625/2025 CRLMC/2581/2025	STATE OF ODISHA RAKESH BEHERA @ BISOYI VS	LAMBODOR ACHARI VS	POLASARA PS /153 /2016 ADDL JUVENILE JUSTICE BOARD, CHA Juv.G.R./0000066/2016
108	D-CRLMC/21160/2025 CRLMC/2582/2025	STATE OF ODISHA PRAYASH SUVANKAR TRIPATHY @ PRAYAS SUBHANKAR TRIPATHY VS	BISMAY RAY VS	BADAMBADI /332 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000736/2024
109	D-CRLMC/20683/2025 CRLMC/2583/2025	STATE OF ODISHA SEIKH TAJUDDIN VS	DEEPALI MAHAPATRA VS	PURUNABAZAR /60 /2017 J.M.F.C.,BHADRAK(Bhadrak) GR/0000708/2017
110	D-CRLMC/20698/2025 CRLMC/2584/2025	STATE OF ODISHA PRADIP @ PRADEEP SENAPATI VS	RAMANI KANTA PATTANAIAK VS	KRUSHANANDAPUR /75 /2025 JMFC-CUM-CIVIL JUDGE, TIRTOL(Jagatsi GR/0000302/2025
111	D-CRLMC/20616/2025 CRLMC/2585/2025	STATE OF ODISHA JUMMA KHAN VS	SUSANTA KUMAR JETHY VS	KRUSHANANDAPUR /18 /2025 DISTRICT & SESSIONS JUDGE,JAGATSI CRREV/0000005/2025
112	D-CRLMC/20759/2025 CRLMC/2586/2025	STATE OF ODISHA SUSHANTA MAHAPATRA VS	BIPIN KUMAR NAYAK VS	RANPUR /308 /2015 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000008/2016
113	D-CRLMC/20983/2025 CRLMC/2587/2025	STATE OF ODISHA BIRANCHI NARAYAN DASH VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	KHURDA PS /105 /2024 S.D.J.M.,KHURDA(Khordha) GR/0000227/2024

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114	D-CRLMC/20705/2025 CRLMC/2588/2025	SUCHISMITA NANDA VS STATE OF ODISHA	SARAT KUMAR JENA VS	//0 S.D.J.M.,BARGARH(Bargarh) ICC/0000078/2021
115	D-CRLMC/20722/2025 CRLMC/2589/2025	UMESH CHANDRA PADHI @ UMESH CHANDRA PADHEE VS STATE OF ODISHA	TAPAN MISHRA VS	ANANDAPUR /75 /2025 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR GR/0000224/2025
116	D-CRLMC/20951/2025 CRLMC/2590/2025	NABIN CHANDRA CHHATRIA VS STATE OF ODISHA	KIRAN KUMAR PATEL VS	//0 ASST. SESSIONS JUDGE,SAMBALPUR(S GR/0000051/2000
117	D-CRLMC/20966/2025 CRLMC/2591/2025	PRIYA SMRUTI RANJAN DAS @ DASH VS STATE OF ODISHA	SATYAPRAKASH DHAL VS	// 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE CT/0000240/2017
118	D-CRLMC/21180/2025 CRLMC/2592/2025	BIJAY KU. NAYAK VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	NIALI /61 /2025 J.M.F.C.,NIALI(Cuttack) GR/0000058/2025
119	D-CRLMC/20970/2025 CRLMC/2593/2025	BIRANCHI SAHOO VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	//0 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) 2(A)CC/0000015/2022
120	D-CRLMC/20988/2025 CRLMC/2594/2025	KUMAR ANIKESH VS STATE OF ODISHA	ARIJEET MISHRA VS	ANGUL TOWN /181 /2024 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0000191/2024
121	D-CRLMC/20990/2025 CRLMC/2595/2025	PRASANNA SAHOO VS STATE OF ODISHA	UMAKANTA BARIK VS	BARAMBA /52 /2025 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000068/2025
122	D-CRLMC/19461/2025 CRLMC/2596/2025	SANJIB PATRY VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	//0 EXECUTIVE MAGISTRATE,BBSR(Khord CRMC/0000306/2021
123	D-CRLMC/21165/2025 CRLMC/2597/2025	UDAYANATH MISHRA VS STATE OF ODISHA(VIG.)	LALITENDU MISHRA VS	BHUBANESWAR VIGILANCE /3 /2009 SPECIAL JUDGE(VIG),BHUBANESWAR TR/0000050/2012
124	D-CRLMC/21006/2025 CRLMC/2598/2025	RANJITA SINGH VS STATE OF ODISHA	RAMDAS ACHARY VS	//0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0000643/2021
125	D-CRLMC/21080/2025	SEKH BASIR	MANORANJAN PADHY	JEYPORE TOWN /219 /2020

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	CRLMC/2599/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,JEYPORE(Koraput) TR/0000052/2020
126	D-CRLMP/20702/2025 CRLMP/858/2025	CHANI PRADHAN VS STATE OF ODISHA	J.K.MISHRA 2 VS	/ /0 ()
127	D-CRLMP/21119/2025 CRLMP/859/2025	TUNAMANI SWAIN VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// NADANAKANAN P.S. /184 /2025 ()
128	D-CRLMP/20162/2025 CRLMP/860/2025	RASMITA MANDAL @ JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// / /0 ()
129	D-CRLMP/20134/2025 CRLMP/861/2025	SARMILA MISHRA VS STATE OF ORISSA	SANJIB KUMAR BHANJADEO VS	// / /0 ()
130	D-CRLMP/20308/2025 CRLMP/862/2025	NAROTTAM MALLICK VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// RAJKANIKA /219 /2018 ()
131	D-CRLMP/20738/2025 CRLMP/863/2025	AMITA CHANDA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// / /0 ()
132	D-CRLMP/20756/2025 CRLMP/864/2025	SK. MOHAMMED ALI ZINNA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// / /0 ()
133	D-CRLMP/20246/2025 CRLMP/865/2025	SANJIB MINZ@SANJIV KUMAR MINZ VS STATE OF ODISHA	ARIJEET MISHRA VS	// CHARMAL /83 /2025 ()
134	D-CRLMP/20680/2025 CRLMP/866/2025	SATYABHAMA KHANDAYATRAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// CUTTACK SADAR /303 /2025 ()
135	D-CRLMP/20202/2025 CRLMP/867/2025	SAILENDRA NARAYAN MOHANTY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 ()
136	D-CRLMP/20679/2025 CRLMP/868/2025	SATYABHAMA KHANDAYATRAY VS	JYOTIRMAYA SAHOO VS	// CUTTACK SADAR /302 /2025 ()

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137	D-CRLMP/20845/2025 CRLMP/869/2025	STATE OF ODISHA SOURAB AGARWAL VS DIRECTORATE OF ENFORCEMENT, BBSR	AMIT PATTNAIK VS	// / /0 ()
138	D-CRLMP/20852/2025 CRLMP/870/2025	NIRANJAN ROUT VS STATE OF ODISHA	SURYANARAYAN BISWAL VS	GURUDIJHATIA /69 /2022 () //
139	D-CRLMP/20243/2025 CRLMP/871/2025	THE VICTIM VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAYAGADA /96 /2024 () //
140	D-CRLMP/20665/2025 CRLMP/872/2025	AMARJEET MOHANTY VS STATE OF ODISHA	BISWAJIT NAYAK VS	MADHUPATNA /283 /2024 () //
141	D-CRLREV/20155/2025 CRLREV/385/2025	SPANDAN MOHANTY VS SUBHASHREE MOHANTY	BAIBASWATA PANIGRAHI VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE CRA/0000140/2024
142	D-CRLREV/20491/2025 CRLREV/386/2025	SANTOSH KUMAR JENA VS STATE OF ODISHA	USHARANI BASTIA VS	/ /0 CIVIL JUDGE (JD) CUM JMFC, THAKUR CMC/0000013/2025
143	D-CRLREV/20729/2025 CRLREV/387/2025	SIBARAM NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /11 /2021 J.M.F.C.,DIGAPAHANDI(Ganjam) ICC/0000004/2022
144	D-CRLREV/20769/2025 CRLREV/388/2025	AJIT ROUL VS STATE OF ODISHA	UMAKANT SAHOO VS	MANGALA BAG /346 /2024 SPECIAL JUDGE (POCSO), CUTTACK(CU Spl/0000002/2025
145	D-CRLREV/21053/2025 CRLREV/389/2025	MOTILAL THAKUR VS SURENDRA SAHU	ASHOK KUMAR DAS VS	/ /0 1ST A.D.J.,BERHAMPUR(Ganjam) CRA/0000002/2019
146	D-CRLREV/20799/2025 CRLREV/390/2025	SATYA NARAYAN SWAIN VS SASMITA SWAIN	RAJESH RANJAN SAHOO VS	MADHUPATNA /95 /2018 3RD A.D.J., CUTTACK(Cuttack) CRA/0000009/2022
147	D-CRLREV/20846/2025 CRLREV/391/2025	DIRECTORATE OF ENFORCEMENT,KOLKATA VS SAIYAD JIYAJUR RAHAMAN	JANGYA PRAKASH PARIDA VS	EOW,BHUBANESWAR /7 /2024 PRESIDING OFFICER, DESIGNATED CO CT/0000017/2024

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148	D-CRLREV/20900/2025 CRLREV/392/2025	BUBA@ASIT MOHAPATRA VS STATE OF ODISHA	RAMANIKANTA PATTANAIAK VS	TIRTOL /98 /2025 A.D.J.,JAGATSINGHPUR(Jagatsinghapur) CT/0000192/2025
149	D-FAO/27244/2025 FAO/326/2025	MUKTESWAR ROUT VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000964/2016
150	D-MACA/24541/2025 MACA/818/2025	RAKESH RANA VS SAMBHU BHUSHAN AGRAWAL	JAGABANDHU SAHU VS	// 2ND A.D.J., BALANGIR(Balangir) Mac/0000004/2024
151	D-TRP(C)/28077/2025 TRP(C)/220/2025	PRIYANKA MAHARANA VS ASHIS MAHARANA	ALOK KUMAR PANDA VS	// JUDGE FAMILY COURT,RAYAGADA(Ra CP/0000036/2025
152	D-TRPCRL/21038/2025 TRPCRL/57/2025	ARCHANA KUMARI SAHU VS VIKASH SHYAM PADHY	PRASANNA KUMAR MISHRA VS	//0 S.D.J.M.,BERHAMPUR(Ganjam) MIS.CASE/0000162/2023
153	D-WA/21063/2025 WA/1116/2025	STATE OF ODISHA VS MANAGOBINDA BHANJA	DEBASHIS TRIPATHY, A.G.A VS	// 0 //
154	D-WA/22327/2025 WA/1117/2025	STATE OF ODISHA VS ASHARAM BARIHA	SASWAT DAS,A.G.A VS	// 0 //
155	D-WA/21555/2025 WA/1118/2025	STATE OF ODISHA VS GOLAK BIHARI DAS	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
156	D-WA/21560/2025 WA/1119/2025	STATE OF ODISHA VS RAJKISHORE BARIK	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
157	D-WA/22330/2025 WA/1120/2025	STATE OF ODISHA VS KALPANA BADAPANDA	SASWAT DAS,A.G.A VS	// 0 //
158	D-WA/21565/2025 WA/1121/2025	STATE OF ODISHA VS TARANISEN PADHAN	SAROJ KUMAR JEE,A.G.A VS	// 0 //
159	D-WA/22334/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//

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	WA/1122/2025	VS	VS	0
		TRINATHA PADHAN		//
160	D-WA/21640/2025	STATE OF ODISHA	SANJIB KUMAR SWAIN,A.G.A	//
	WA/1123/2025	VS	VS	0
		PRADIPTA KUMAR PANDA		//
161	D-WA/22550/2025	STATE OF ODISHA	JATESWAR NAYAK,A.G.A	//
	WA/1124/2025	VS	VS	0
		SANJAY KUMAR BEHERA		//
162	D-WA/21753/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	//
	WA/1125/2025	VS	VS	0
		NARAYAN PRASAD MOHANTY		//
163	D-WA/22661/2025	COMMISSIONER CUM SECRETARY ,HIGHER EDUCATION DEPARTMENT , BBSR	SASWAT DAS,A.G.A	//
	WA/1126/2025	VS	VS	0
		SAMAR KESHARI PATTANAIAK		//
164	D-WA/22812/2025	STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	//
	WA/1127/2025	VS	VS	0
		NRUSINGH NATHA RATHA		//
165	D-WA/22827/2025	STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	//
	WA/1128/2025	VS	VS	0
		RANJIT KUMAR SAHU		//
166	D-WA/21390/2025	STATE OF ODISHA	SUMAN PATTANAYAK, A.G.A	//
	WA/1129/2025	VS	VS	0
		KABIRAJ SAHOO		//
167	D-WA/22857/2025	KRODAPATI SARAF	SAROJ KUMAR PADHY	//
	WA/1130/2025	VS	VS	0
		STATE OF ODISHA		//
168	D-WA/21755/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	//
	WA/1131/2025	VS	VS	0
		GAJANAN THAKUR		//
169	D-WA/21891/2025	STATE OF ODISHA	SUMAN PATTANAYAK , A.G.A	//
	WA/1132/2025	VS	VS	0
		BHARAT CHANDRA BEHERA		//
170	D-WA/23780/2025	STATE OF ODISHA	BIMBISAR DASH,A.G.A	//
	WA/1133/2025	VS	VS	0

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171	D-WA/21897/2025 WA/1134/2025	SILENDRA NARAYAN PANDA STATE OF ODISHA VS DHABALESWAR PODH	SAROJ KUMAR JEE, A.G.A VS	// // 0 //
172	D-WA/24229/2025 WA/1135/2025	STATE OF ODISHA VS GOURANGA CHARAN BARIK	PRAVAT KUMAR PANDA,A.S.C VS	// 0 //
173	D-WA/21902/2025 WA/1136/2025	STATE OF ODISHA VS KESHABA SAHU	SAROJ KUMAR JEE, A.G.A VS	// 0 //
174	D-WA/24540/2025 WA/1137/2025	STATE OF ODISHA VS KUSUM MANJARI PUROHIT	SASWAT DAS,A.G.A VS	// 0 //
175	D-WA/21904/2025 WA/1138/2025	STATE OF ODISHA VS BHOLANATH DHANGADA MAJHI	SAROJ KUMAR JEE, A.G.A. VS	// 0 //
176	D-WA/22042/2025 WA/1139/2025	STATE OF ODISHA VS BASANTA KUMAR SAHOO	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
177	D-WA/24562/2025 WA/1140/2025	STATE OF ODISHA VS KAMAR SAHOO	SASWAT DAS,A.G.A VS	// 0 //
178	D-WA/22240/2025 WA/1141/2025	TRAILOKYANATH SWAIN VS COMMNR. STATE ELECTION COMMISSION, BBSR	SUBRATA MISHRA VS	// 0 //
179	D-WA/25067/2025 WA/1142/2025	STATE OF ODISHA VS PITAMBAR PADHY	SANJIB KUMAR SWAIN,A.G.A VS	// 0 //
180	D-WA/22309/2025 WA/1143/2025	STATE OF ODISHA VS MANORAMA MAHANANDA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
181	D-WA/22312/2025 WA/1144/2025	STATE OF ODISHA VS BINAPANI MAJHI	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //

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182	D-WA/25080/2025 WA/1145/2025	STATE OF ODISHA VS JAGILI JENA	SANJIB KUMAR SWAIN,A.G.A VS	// 0 //
183	D-WA/22325/2025 WA/1146/2025	STATE OF ODISHA VS KUSHA PADHAN	SASWAT DAS,A.G.A VS	// 0 //
184	D-WA/23410/2025 WA/1147/2025	TRIBIKRAM RANA VS COLLECTOR , KALAHANDI	SURYAKANTA DASH VS	// 0 //
185	D-WA/22328/2025 WA/1148/2025	STATE OF ODISHA VS JAGABANDHU BABU	SASWAT DAS,A.G.A VS	// 0 //
186	D-WA/23435/2025 WA/1149/2025	TRIBIKRAM RANA VS COLLECTOR, KALAHANDI	SURYAKANTA DASH VS	// 0 //
187	D-WA/22332/2025 WA/1150/2025	STATE OF ODISHA VS NIDRABATI BARIHA	SASWAT DAS,A.G.A VS	// 0 //
188	D-WA/22335/2025 WA/1151/2025	STATE OF ODISHA VS LAMBODAR BEHERA	SASWAT DAS,A.G.A VS	// 0 //
189	D-WA/22552/2025 WA/1152/2025	STATE OF ODISHA VS PRADEEP KUMAR SAHOO	JATESWAR NAYAK,A.G.A VS	// 0 //
190	D-WA/23632/2025 WA/1153/2025	STATE OF ODISHA VS RATAN SAHU	DEBASHIS TRIPATHY,A.G.A VS	// 0 //
191	D-WA/25453/2025 WA/1154/2025	STATE OF ODISHA VS BASANTA MANJARI BEHERA	SUMAN PATTANAYAK,A.G.A VS	// 0 //
192	D-WA/25892/2025 WA/1155/2025	STATE OF ODISHA VS PABITRA MOHAN PATRA	AISHWARYA DASH,A.S.C VS	// 0 //
193	D-WA/22488/2025	STATE OF ODISHA	SONAK MISHRA, A.S.C	//

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	WA/1156/2025	VS	VS	0
		DILLIP KUMAR PATTANAİK		//
194	D-WA/25895/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	//
	WA/1157/2025	VS	VS	0
		PRATAP KUMAR BARIK		//
195	D-WA/22796/2025	COMMISSIONER CUM SECRETARY	SANJIB KUMAR SWAIN,A.G.A	//
	WA/1158/2025	VS	VS	0
		SANTOSH KUMAR RATHA		//
196	D-WA/22828/2025	STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	//
	WA/1159/2025	VS	VS	0
		SATYAPRIYA KHUNTIA		//
197	D-WA/25936/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	//
	WA/1160/2025	VS	VS	0
		RAMA CHANDRA KANDI		//
198	D-WA/22958/2025	STATE OF ODISHA	SURYA NARAYAN PATNAİK,A.G.A	//
	WA/1161/2025	VS	VS	0
		RAJIT KUMAR PRADHAN		//
199	D-WA/23399/2025	TRIBIKRAM RANA	SURYAKANTA DASH	//
	WA/1162/2025	VS	VS	0
		COLLECTOR,KALAHANDI		//
200	D-WA/26220/2025	STATE OF ODISHA	BIMBISAR DASH,A.G.A	//
	WA/1163/2025	VS	VS	0
		SAMIR KUMAR SENAPATI		//
201	D-WA/23419/2025	TRIBIKRAM RANA	SURYAKANTA DASH	//
	WA/1164/2025	VS	VS	0
		COLLECTOR, KALAHANDI		//
202	D-WA/28175/2025	M/S.ANUPAMA ENTERPRISE,JAJPUR	SUMITRA MOHANTY	//
	WA/1165/2025	VS	VS	0
		STATE OF ODISHA		//
203	D-WA/23624/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	//
	WA/1166/2025	VS	VS	0
		RABINDRA KUMAR MISHRA		//
204	D-WA/26226/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	//
	WA/1167/2025	VS	VS	0

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205	D-WA/23628/2025 WA/1168/2025	UPASANA MOHANTY STATE OF ODISHA VS MAHENDRA KUMAR SHASINI @ SASINI	DEBASHIS TRIPATHY,A.G.A VS	// // 0 //
206	D-WA/26334/2025 WA/1169/2025	P. SRIRAM PRASAD VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
207	D-WA/23634/2025 WA/1170/2025	STATE OF ODISHA STATE OF ODISHA VS AKSHAYA KUMAR PANDA	JATESWAR NAYAK,A.G.A VS	// 0 //
208	D-WA/24041/2025 WA/1171/2025	THE CHIEF GENERAL MANAGER, SBI VS BALADEV PANDA	DILLIP KUMAR MOHAPATRA VS	// 0 //
209	D-WA/22455/2025 WA/1172/2025	STATE OF ODISHA VS SANTOSH KUMAR SWAIN	BIMBISAR DASH,A.G.A VS	// 0 //
210	D-WA/26350/2025 WA/1173/2025	P. SRIRAM PRASAD VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
211	D-WA/24217/2025 WA/1174/2025	STATE OF ODISHA STATE OF ODISHA VS RAJALAXMI DASH	PRAVAT KUMAR PANDA,A.S.C VS	// 0 //
212	D-WA/24240/2025 WA/1175/2025	STATE OF ODISHA VS ASHOK KUMAR ROUT	PRAVAT KUMAR PANDA,A.S.C VS	// 0 //
213	D-WA/24456/2025 WA/1176/2025	STATE OF ODISHA VS SANTOSH KUMAR DALAI	PRAVAT KUMAR PANDA,A.S.C VS	// 0 //
214	D-WA/24458/2025 WA/1177/2025	STATE OF ODISHA VS BIJAY KUMAR SAHU	AISHWARYA DASH VS	// 0 //
215	D-WA/22453/2025 WA/1178/2025	STATE OF ODISHA VS SUBAS CHANDRA NAYAK	BIMBISAR DASH,A.G.A VS	// 0 //

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216	D-WA/24563/2025 WA/1179/2025	STATE OF ODISHA VS LOKANATH SAHU	SASWAT DAS,A.G.A VS	// 0 //
217	D-WP(C)/24466/2025 WP(C)/19681/2025	PUNIA @ PURNA CHANDRA SAHU VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
218	D-WP(C)/24467/2025 WP(C)/19682/2025	MAHARGA RANA VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
219	D-WP(C)/27925/2025 WP(C)/19683/2025	ARJUN MUDULI VS COLLECTOR, KORAPUT	ARIJEET MISHRA VS	// 0 //
220	D-WP(C)/28161/2025 WP(C)/19684/2025	M/S. NAVBHARAT FURSE COMPANY LTD., ANGUL VS JOINT COMMISSIONER OF STATE TAX, CT AND GST TERRITORIAL RANGE, ANGUL	KAJAL SAHOO VS	// 0 //
221	D-WP(C)/24473/2025 WP(C)/19685/2025	DUKHA RANA VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
222	D-WP(C)/27926/2025 WP(C)/19686/2025	DAMU PANGI VS COLLECTOR, KORAPUT	ARIJEET MISHRA VS	// 0 //
223	D-WP(C)/27929/2025 WP(C)/19687/2025	MOTI JANI VS COLLECTOR, KORAPUT	ARIJEET MISHRA VS	// 0 //
224	D-WP(C)/27835/2025 WP(C)/19688/2025	BHAGABAT MALIK VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //
225	D-WP(C)/25602/2025 WP(C)/19689/2025	JYOTSHNA MEHER VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	// 0 //
226	D-WP(C)/25729/2025 WP(C)/19690/2025	RUKMANI SUBUDHI VS STATE OF ODISHA	ASHOK KUMAR MOHANTY VS	// 0 //
227	D-WP(C)/28195/2025	M/S. MAA AMBIKA SELF HELP GROUP, MAYURBHANJ	KIRAN KUMAR PATEL	//

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	WP(C)/19691/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/28190/2025 WP(C)/19692/2025	SANDHYARANI MOHAPATRA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
229	D-WP(C)/28253/2025 WP(C)/19693/2025	ABHISEK PANI VS CHAIRMAN S.T.A., CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
230	D-WP(C)/28255/2025 WP(C)/19694/2025	ABHISEK PANI VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
231	D-WP(C)/26841/2025 WP(C)/19695/2025	GEETANJALI PATRA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
232	D-WP(C)/27966/2025 WP(C)/19696/2025	SANATAN HATI VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //
233	D-WP(C)/28260/2025 WP(C)/19697/2025	ABHISEK PANI VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
234	D-WP(C)/26939/2025 WP(C)/19698/2025	SANGRAM KESHARI BHADRA VS STATE OF ODISHA	DEBADEEPTA SAHOO VS	// 0 //
235	D-WP(C)/25614/2025 WP(C)/19699/2025	PRASANTA KUMAR CHHOTARAY VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
236	D-WP(C)/27987/2025 WP(C)/19700/2025	BHELO CHINDA VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //
237	D-WP(C)/27028/2025 WP(C)/19701/2025	MALAYA KUMAR JENA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
238	D-WP(C)/26901/2025 WP(C)/19702/2025	GOBINDA CHANDRA PRADHAN VS	SATYABRATA DASH VS	// 0

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239	D-WP(C)/28117/2025 WP(C)/19703/2025	STATE OF ODISHA PRADIPTA KUMAR DORA VS	ADYASIDHI MISHRA VS	// // 0
240	D-WP(C)/28118/2025 WP(C)/19704/2025	STATE OF ODISHA SUJATARANI JENA VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
241	D-WP(C)/26357/2025 WP(C)/19705/2025	STATE OF ODISHA SADANANDA KUAR VS	SUBHENDU KUMAR NAYAK VS	// // 0
242	D-WP(C)/28123/2025 WP(C)/19706/2025	STATE OF ODISHA SUKANTA KUMAR BISWAL VS	ABINASH ROUTRAY VS	// // 0
243	D-WP(C)/28130/2025 WP(C)/19707/2025	STATE OF ODISHA SURESH KUMAR NANDA VS	SUBRAT SATPATHY VS	// // 0
244	D-WP(C)/27990/2025 WP(C)/19708/2025	STATE OF ODISHA PARAMANANDA BAG VS	TATHAGATA SAHOO VS	// // 0
245	D-WP(C)/27364/2025 WP(C)/19709/2025	STATE OF ODISHA NIROJA NALINI HOTA VS	DILIP KUMAR SAHU VS	// // 0
246	D-WP(C)/28454/2025 WP(C)/19710/2025	STATE OF ODISHA SRI JAGANNATH RICE MILL, JAGATSINGHPUR VS	PRASANT KUMAR KHUNTIA VS	// // 0
247	D-WP(C)/26431/2025 WP(C)/19711/2025	STATE OF ODISHA KANHU GOCHHAYAT VS	SAMEER KUMAR DAS VS	// // 0
248	D-WP(C)/28246/2025 WP(C)/19712/2025	STATE OF ODISHA ABHISEK PANI VS	BRAJA MOHAN SARANGI VS	// // 0
249	D-WP(C)/27991/2025 WP(C)/19713/2025	CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK PADURAM PODH VS	TATHAGATA SAHOO VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/28249/2025 WP(C)/19714/2025	ABHISEK PANI VS CHAIRMAN S.T.A. CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
251	D-WP(C)/27374/2025 WP(C)/19715/2025	REBATI JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
252	D-WP(C)/28247/2025 WP(C)/19716/2025	ABHISEK PANI VS CHAIRMAN S.T.A.CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
253	D-WP(C)/26535/2025 WP(C)/19717/2025	M/S.NEELACHAL HOSPITAL PVT.LTD.,BBSR VS THE PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, BBSR	CHITTA RANAJAN DAS VS	// 0 //
254	D-WP(C)/27600/2025 WP(C)/19718/2025	SARATA CHANDRA MAHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
255	D-WP(C)/28156/2025 WP(C)/19719/2025	PAIDI SETTY MANMADHA RAO VS CHAIRMAN, NHA OF INDIA, NEW DELHI	SAROJ KUMAR PADHI VS	// 0 //
256	D-WP(C)/27246/2025 WP(C)/19720/2025	BHRAMARBAR SAMAL VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
257	D-WP(C)/27957/2025 WP(C)/19721/2025	NIRUPAMA BEHERA VS THE COMMISSIONER CT AND GST, ODISHA CUTTACK	SRINIBASH SATAPATHY VS	// 0 //
258	D-WP(C)/27562/2025 WP(C)/19722/2025	MANOJ KUMAR GIRI VS STATE OF ODISHA	AMIYA RANJAN SETHY VS	// 0 //
259	D-WP(C)/27602/2025 WP(C)/19723/2025	PABITRA SAHOO VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //
260	D-WP(C)/27245/2025 WP(C)/19724/2025	PURUSOTTAM PARIDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
261	D-WP(C)/27808/2025	HRUDANANDA KODAMASINGH	AKHAND	//

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	WP(C)/19725/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/27587/2025 WP(C)/19726/2025	SANJAY KUMAR MALLICK VS STATE HEAD, INDUSIND BANK LTD. MANORAMA ESTATE, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
263	D-WP(C)/27280/2025 WP(C)/19727/2025	GIRIDHARI MAHANTA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
264	D-WP(C)/27409/2025 WP(C)/19728/2025	BHAGIRATHI JENA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
265	D-WP(C)/27927/2025 WP(C)/19729/2025	PREMALATA PANDA VS STATE OF ODISHA	RASHMI KANTA SAHU VS	// 0 //
266	D-WP(C)/27940/2025 WP(C)/19730/2025	BINI SWAIN VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
267	D-WP(C)/28086/2025 WP(C)/19731/2025	LINGARAJ SARANGI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
268	D-WP(C)/27379/2025 WP(C)/19732/2025	ABHINANDAN SAHOO VS CHIEF COMMISSIONER OF CT AND GST, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
269	D-WP(C)/27650/2025 WP(C)/19733/2025	BHAJA KRUSHNA BADATYA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
270	D-WP(C)/28044/2025 WP(C)/19734/2025	SALU ANGARAI @ SALUKA ANGARAI VS STATE OF ODISHA	KODANDA KUMAR BHUYAN VS	// 0 //
271	D-WP(C)/26028/2025 WP(C)/19735/2025	SK MUJAHID AHMAD VS GOVT. OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// 0 //
272	D-WP(C)/27946/2025 WP(C)/19736/2025	M/S. SUDARSHAN PRODUCTS, GANJAM VS	DEVRAJ SAHU VS	// 0

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273	D-WP(C)/28088/2025 WP(C)/19737/2025	UNION OF INDIA ASHOKA INFRACORE PVT LTD VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// // 0 //
274	D-WP(C)/28035/2025 WP(C)/19738/2025	SUVENDU KUMAR SAHOO VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
275	D-WP(C)/28151/2025 WP(C)/19739/2025	BABITA RATH VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	// 0 //
276	D-WP(C)/27953/2025 WP(C)/19740/2025	KOYEL BANARJEE VS UNION OF INDIA	SAILABALA JENA VS	// 0 //
277	D-WP(C)/28111/2025 WP(C)/19741/2025	SHARAT CHANDRA BEHERA VS STEEL AUTHORITY OF INDIA LTD	ANIRUDHA DAS VS	// 0 //
278	D-WP(C)/26453/2025 WP(C)/19742/2025	DHOBEI BARIK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
279	D-WP(C)/26519/2025 WP(C)/19743/2025	PRASHANTA KUMAR NANDA VS CHAIRMAN CUM MD, OMFED, BBSR	BHAWANI SANKAR PANIGRAHI VS	// 0 //
280	D-WP(C)/27757/2025 WP(C)/19744/2025	BHABAGRAHI PARIDA VS THE EXECUTIVE ENGINEER, ELECTRICAL, TPCODL, SALIPUR ELECT DIV.	SURESH CHANDRA DASH VS	// 0 //
281	D-WP(C)/28158/2025 WP(C)/19745/2025	ASHOK KUMAR BISWAL VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
282	D-WP(C)/26679/2025 WP(C)/19746/2025	SUSANT KUMAR PANIGRAHI VS THE CONTROLLING AUTHORITY CUM DIVISIONAL LABOUR COMMISSIONER, BARAGARH	PRADIPTA KISHORE BHUYAN VS	// 0 //
283	D-WP(C)/28095/2025 WP(C)/19747/2025	GOURANGA UPADHYAYA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //

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284	D-WP(C)/28129/2025 WP(C)/19748/2025	PRAKASH CHANDRA DAS VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
285	D-WP(C)/28146/2025 WP(C)/19749/2025	MANAS KUMAR SAHOO VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
286	D-WP(C)/28173/2025 WP(C)/19750/2025	RASMIREKHA MOHAPATRA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
287	D-WP(C)/28201/2025 WP(C)/19751/2025	RENUBALA NAIK VS ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION., BBSR	KUNAL KUMAR SWAIN VS	// 0 //
288	D-WP(C)/28154/2025 WP(C)/19752/2025	SAMIR KUNDU VS NATIONAL FACELESS ASSESSMENT CENTER, NEW DELHI	KAJAL SAHOO VS	// 0 //
289	D-WP(C)/28187/2025 WP(C)/19753/2025	BISWAJEET CHOUDHURY VS COMMISSIONER (APPEALS), GST AND CENTRAL EXCISE AND CUSTOMS, BBSR	ASIT KUMAR DASH VS	// 0 //
290	D-WP(C)/28174/2025 WP(C)/19754/2025	SATCHIDANANDA ROUT VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
291	D-WP(C)/28207/2025 WP(C)/19755/2025	SNEHASISH NAYAK VS THE MANAGING DIRECTOR OFDC LTD., BBSR	GOPAL PRASAD JENA VS	// 0 //
292	D-WP(C)/28470/2025 WP(C)/19756/2025	NITUSMITA SWAIN VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	// 0 //
293	D-WP(C)/28145/2025 WP(C)/19757/2025	BHAGABAN ROUT VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// 0 //
294	D-WP(C)/23177/2025 WP(C)/19758/2025	M/S ANANTA AUTOMOBILES PVT LTD, BBSR VS COMMISSIONER OF CT AND GST, ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
295	D-WP(C)/28258/2025	ABHISEK PANI	BRAJA MOHAN SARANGI	//

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	WP(C)/19759/2025	VS	VS	0
		CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK		//
296	D-WP(C)/27633/2025	VINO REGALIA (INDIA), PRIVATE LIMITED, BBSR	SARADA PRASANNA SARANGI	//
	WP(C)/19760/2025	VS	VS	0
		STATE OF ODISHA		//
297	D-WP(C)/26687/2025	CHAPADHARI SINGH	PRADIPTA KISHORE BHUYAN	//
	WP(C)/19761/2025	VS	VS	0
		THE CONTROLLING AUTHORITY CUM DIVISIONAL LABOUR COMMISSIONER, BARAGARH		//
298	D-WP(C)/28162/2025	PRASANN KUMAR NAYAK	ANAM CHARAN PANDA	//
	WP(C)/19762/2025	VS	VS	0
		STATE OF ODISHA		//
299	D-WP(C)/26835/2025	KUMUDINI MAHANTA	SUKANTA KUMAR MISHRA	//
	WP(C)/19763/2025	VS	VS	0
		STATE OF ODISHA		//
300	D-WP(C)/28232/2025	BISHNU NATH RAJA PERUA	PRASANTA KUMAR SATAPATHY	//
	WP(C)/19764/2025	VS	VS	0
		STATE OF ODISHA		//
301	D-WP(C)/26786/2025	SUDHANSHU SEKHAR SWAIN	HRUDANANDA MOHAPATRA	//
	WP(C)/19765/2025	VS	VS	0
		STATE OF ODISHA		//
302	D-WP(C)/28235/2025	KRUSHNA CHANDRA PRADHAN	SATYABAN SAHOO	//
	WP(C)/19766/2025	VS	VS	0
		PRINCIPAL SECY, COMMERACE AND TRANSPORT DEPT., BBSR		//
303	D-WP(C)/28172/2025	KUMUDA RANJAN PANDA	ASHOK DAS	//
	WP(C)/19767/2025	VS	VS	0
		STATE OF ODISHA		//
304	D-WP(C)/26840/2025	DUKHABANDHU SAMAL	BASUDEV BARIK	//
	WP(C)/19768/2025	VS	VS	0
		STATE OF ORISSA		//
305	D-WP(C)/28236/2025	ANJANA XESS	ASHIS KUMAR MISHRA	//
	WP(C)/19769/2025	VS	VS	0
		STATE OF ODISHA		//
306	D-WP(C)/28191/2025	RAMAKANTA PAIK	DILIP KUMAR SAHU	//
	WP(C)/19770/2025	VS	VS	0

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307	D-WP(C)/26892/2025 WP(C)/19771/2025	STATE OF ODISHA RABINDRA KUMAR MAHAPATRA VS SHREE JAGANNATH SANSKRIT VISHVAVIDYALAYA , PURI	SANJIB KUMAR RATH VS	// // 0 //
308	D-WP(C)/28153/2025 WP(C)/19772/2025	JITENDRA GOUDA VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //
309	D-WP(C)/28496/2025 WP(C)/19773/2025	DR.PARTHA SINGH VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
310	D-WP(C)/28340/2025 WP(C)/19774/2025	M/S CHANDAN ENTERPRISES,KALAHANDI VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //
311	D-WP(C)/27194/2025 WP(C)/19775/2025	JHUNU NAYAK VS UNION OF INDIA	SUSANTA KUMAR LENKA VS	// 0 //
312	D-WP(C)/28144/2025 WP(C)/19776/2025	MANAS KUMAR SAHOO VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
313	D-WP(C)/28352/2025 WP(C)/19777/2025	SHEIKH SARFARAJ MOHAMMAD VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //
314	D-WP(C)/28139/2025 WP(C)/19778/2025	MANOJ PATRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
315	D-WP(C)/27440/2025 WP(C)/19779/2025	SIMANCHAL SETHY @ SETHI VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
316	D-WP(C)/28339/2025 WP(C)/19780/2025	MANASMITA DAS VS SHIVAM RAJ	SANKARACHARYA CHOUDHURY VS	// 0 //
317	D-WP(C)/28102/2025 WP(C)/19781/2025	SACHIDANANDA MULIA VS THE STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //

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318	D-WP(C)/27996/2025 WP(C)/19782/2025	THE CHIEF EXECUTIVE OFFICER, TPNODL, BALASORE VS SURENDRA LENKA	PRASANTA KUMAR TRIPATHY VS	// 0 //
319	D-WP(C)/28029/2025 WP(C)/19783/2025	SANTOSH KUMAR DORA VS THE REGISTRAR ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, KHURDA	SANJIB MOHANTY VS	// 0 //
320	D-WP(C)/28157/2025 WP(C)/19784/2025	BISHNU CHARAN BEHURA VS REGISTRAR, COOPERATIVE SOCIETIES, ODISHA	BAIDHAR SAHOO VS	// 0 //
321	D-WP(C)/28082/2025 WP(C)/19785/2025	MAHENDRA KUMAR NAG VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
322	D-WP(C)/28066/2025 WP(C)/19786/2025	SAILASUTA MOHAPATRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
323	D-WP(C)/28484/2025 WP(C)/19787/2025	LOKNATH SAHOO VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
324	D-WP(C)/28080/2025 WP(C)/19788/2025	SANATAN DAKUA VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
325	D-WP(C)/26787/2025 WP(C)/19789/2025	ODISHA CO-OPERATIVE TUSSAR AND SILK FEDERATION LTD., BBSR VS THE JOINT LABOUR COMMISSIONER, BBSR	DURGA PRASANA DAS VS	// 0 //
326	D-WP(C)/26795/2025 WP(C)/19790/2025	ODISHA CO-OPERATIVE TUSSAR AND SILK FEDERATION LTD., BBSR VS THE JOINT LABOUR COMMISSIONER, BBSR	DURGA PRASANA DAS VS	// 0 //
327	D-WP(C)/28540/2025 WP(C)/19791/2025	BHAGIRATHI MOHANTY VS THE CHIEF EXECUTIVE OFFICER, TPCODL, KHURDA	AKSHAYA KUMAR JENA VS	// 0 //
328	D-WP(C)/28313/2025 WP(C)/19792/2025	ASHA RANI JENA VS THE BRANCH MANAGER, CANARA BANK	SAUMYA RANJAN PRADHAN VS	// 0 //
329	D-WP(C)/25747/2025	RATNAMANJARI SAHOO	AJAY KUMAR TRIPATHY	//

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	WP(C)/19793/2025	VS STATE OF ORISSA	VS	0 //
330	D-WP(C)/28542/2025 WP(C)/19794/2025	PANJIA BEHERA VS THE CHAIRMAN CUM MANAGING DIRECTOR, ODISHA POWER TRANSMISSIONER CORPORATION LTD. (OPTCL), KHURDA	AKSHAYA KUMAR JENA VS	// 0 //
331	D-WP(C)/28544/2025 WP(C)/19795/2025	URMILA SAMANTARAY VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
332	D-WP(C)/28342/2025 WP(C)/19796/2025	M/S. PRAMILA TRANSFORMER, BALASORE VS STATE OF ODISHA	VIVEKANANDA JENA VS	// 0 //
333	D-WP(C)/26531/2025 WP(C)/19797/2025	MADHUSUDHAN NEGI VS THE CONTROLLING AUTHORITY UNDER THE PAYMENT OF GRATUITY ACT-CUM-DIVISIONAL COMNR, BARGARH	PRADIPTA KISHORE BHUYAN VS	// 0 //
334	D-WP(C)/28084/2025 WP(C)/19798/2025	AJAYA KUMAR BEHERA VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
335	D-WP(C)/27839/2025 WP(C)/19799/2025	DARPA DALINI SETHY VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
336	D-WP(C)/26760/2025 WP(C)/19800/2025	JAYA BEHERA VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
337	D-WP(C)/28320/2025 WP(C)/19801/2025	M/S P.R. INDUSTRIES , KORAPUT VS ASST COMMISSIONER OF STATE TAX, KORAPUT CIRCLE, KORAPUT	KAJAL SAHOO VS	// 0 //
338	D-WP(C)/28528/2025 WP(C)/19802/2025	SUSRIDEV BIDIKA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
339	D-WP(C)/28192/2025 WP(C)/19803/2025	AKSHAYA KUMAR MISHRA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
340	D-WP(C)/27947/2025 WP(C)/19804/2025	KALANDI BARIK @ KALANDI CHARAN BARIK VS	RANJAN KUMAR ROUT VS	// 0

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341	D-WP(C)/25126/2025 WP(C)/19805/2025	STATE OF ODISHA KISHORE CHANDRA PRADHAN VS	BHASKAR CHANDRA PANDA VS	// // ()
342	D-WP(C)/28229/2025 WP(C)/19806/2025	STATE OF ODISHA PUSPA BHURASAGAR VS	PRASANTA KUMAR SATAPATHY VS	// // ()
343	D-WP(C)/27876/2025 WP(C)/19807/2025	STATE OF ODISHA BASANTI BARIK VS	SOMANATH MISHRA VS	// // ()
344	D-WP(C)/28333/2025 WP(C)/19808/2025	M/S. SHREE METALICS LTD., KEONJHAR BANCHANIDHI PRADHAN VS	MUKESH PANDA VS	// // ()
345	D-WP(C)/28480/2025 WP(C)/19809/2025	UNION OF INDIA RAMESH CHANDRA OJHA VS	APARESH BHOI VS	// // ()
346	D-WP(C)/27359/2025 WP(C)/19810/2025	STATE OF ODISHA SUBHALAXMI MAJHI VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
347	D-WP(C)/28113/2025 WP(C)/19811/2025	STATE OF ODISHA PANKAJ PRATAP DEV VS	BIBHUTI BHUSAN SWAIN VS	// // ()
348	D-WPCRL/20791/2025 WPCRL/94/2025	STATE OF ODISHA PRAKASH KUMAR NAHAK VS	PRAVASH CHANDRA JENA VS	// // //0 ()
349	D-WPCRL/21174/2025 WPCRL/95/2025	STATE OF ODISHA BHAGIRATH PANI VS	BIKASH CHANDRA PARIJA VS	// // // KUAKHIA /144 /2025 ()
350	D-ABLAPL/19822/2025 ABLAPL/8321/2025	STATE OF ODISHA RASHMI RANJAN MANDAL VS	PRAMOD KUMAR JENA VS	// // // BASTA /200 /2025 ()
351	D-ABLAPL/20837/2025 ABLAPL/8322/2025	STATE OF ODISHA SAHADEV KHARA VS	AKSHAYA KUMAR JENA VS	// // // NANDAPUR /82 /2025 ()
		STATE OF ODISHA		//

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352	D-ABLAPL/20507/2025 ABLAPL/8323/2025	NACHIKA NANDA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	NARAYANPATNA /8 /2013 () //
353	D-ABLAPL/20498/2025 ABLAPL/8324/2025	BASANTA JENA VS STATE OF ODISHA	SAI SAGAR MOHAPATRA VS	CUTTACK SADAR /180 /2018 () //
354	D-ABLAPL/20895/2025 ABLAPL/8325/2025	GOPAL MALLICK VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	BALIPATNA /131 /2020 () //
355	D-ABLAPL/20779/2025 ABLAPL/8326/2025	MOHAN KARMI VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /203 /2024 () //
356	D-ABLAPL/20839/2025 ABLAPL/8327/2025	SARBESWAR @ PRADEEP KUMAR SAHOO VS STATE OF ODISHA	KARUNAKAR GAYA VS	DHENKANAL SADAR /924 /2024 () //
357	D-ABLAPL/21162/2025 ABLAPL/8328/2025	BRAHMACHARI JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /116 /2025 () //
358	D-ABLAPL/20807/2025 ABLAPL/8329/2025	MANOJ KUMAR MOHARANA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	CHHEND /156 /2025 () //
359	D-ABLAPL/21151/2025 ABLAPL/8330/2025	SANJAY DAS VS STATE OF ODISHA	RAKESH BEHERA VS	BANARAPAL /121 /2011 () //
360	D-ABLAPL/20969/2025 ABLAPL/8331/2025	RAMAKANTA NAYAK VS STATE OF ODISHA	SARADA PRASAD DASH VS	SIMULIA /262 /2025 () //
361	D-ABLAPL/20948/2025 ABLAPL/8332/2025	BITA @ GOLEKH KISAN VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	TELKOI /119 /2025 () //
362	D-ABLAPL/21156/2025 ABLAPL/8333/2025	SUDAM PRADHAN VS STATE OF ODISHA	MOHAN KUMAR SAHU VS	DEOGARH /304 /2025 () //
363	D-ABLAPL/20950/2025	RASMI RANJAN PARIDA	BIDYALOK MOHAPATRA	CYBER CRIME AND ECONOMIC OFFEN

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	ABLAPL/8334/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/21164/2025 ABLAPL/8335/2025	DAYANIDHI SAHOO VS STATE OF ODISHA	LALITENDU MISHRA VS	PAHALA /173 /2025 () //
365	D-ABLAPL/20977/2025 ABLAPL/8336/2025	AJU BEHERA @ AJAYA KUMAR BEHERA VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	GANGAPUR (ASKA) /109 /2025 () //
366	D-ABLAPL/20981/2025 ABLAPL/8337/2025	DEEPAK KUMAR BARIK VS STATE OF ODISHA	UMAKANTA BARIK VS	CHHEND /132 /2025 () //
367	D-ABLAPL/21025/2025 ABLAPL/8338/2025	RASHMITA ADHIKARI VS STATE OF ODISHA	GIRIJA SANKAR NAYAK VS	TALCHER TOWN /594 /2024 () //
368	D-ABLAPL/21002/2025 ABLAPL/8339/2025	SUKANTA KUMAR PATRA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	DELANGA /35 /2025 () //
369	D-ABLAPL/20358/2025 ABLAPL/8340/2025	BUDHIMAN DAS @ BUDHIBAMAN DAS VS STATE OF ODISHA	SOURAV DAS VS	MANCHESWAR P.S. /251 /2025 () //
370	D-ABLAPL/20953/2025 ABLAPL/8341/2025	PRASHANT BISWAL @ PAPU VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	RENGALI /76 /2025 () //
371	D-ABLAPL/21040/2025 ABLAPL/8342/2025	ELIAZ KHAN @ CHANDA KHAN VS STATE OF ODISHA	BISWABHUSAN DAS VS	KUJANGA /212 /2025 () //
372	D-ABLAPL/21026/2025 ABLAPL/8343/2025	BINOD PANDA @ BINOD KUMAR PANDA VS STATE OF ODISHA	HEMENDRA SAMAL VS	MARKAT NAGAR /120 /2025 () //
373	D-ABLAPL/21050/2025 ABLAPL/8344/2025	RANJAN SETHI VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	JATNI P.S. /271 /2025 () //
374	D-ABLAPL/21046/2025 ABLAPL/8345/2025	PURNA CHANDRA SAHOO VS	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /320 /2025 ()

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375	D-ABLAPL/21069/2025 ABLAPL/8346/2025	STATE OF ODISHA SIBAM SONI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// JHARSUGUDA SADAR /215 /2025 () //
376	D-ABLAPL/21186/2025 ABLAPL/8347/2025	RINTU ROUT @ RANJAN KUMAR RAUT VS STATE OF ODISHA	BISWAJIT SAHOO VS	NUAGAON /140 /2024 () //
377	D-ABLAPL/21193/2025 ABLAPL/8348/2025	STATE OF ODISHA SASHI BHUSAN SAHOO VS STATE OF ODISHA	MANOJ PANIGRAHI VS	PANIKOILI /399 /2023 () //
378	D-ABLAPL/21290/2025 ABLAPL/8349/2025	STATE OF ODISHA ARUN PRAKASH TETE VS STATE OF ODISHA(VIG.)	PRABODHA CHANDRA NAYAK VS	CUTTACK VIGILANCE /8 /2025 () //
379	D-ABLAPL/18627/2025 ABLAPL/8350/2025	PRAMOD PARIDA VS STATE OF ODISHA	AJIT CHANDRA MOHAPATRA VS	MAHANGA /191 /2025 () //
380	D-ABLAPL/20237/2025 ABLAPL/8351/2025	RAHAS SAHOO VS STATE OF ODISHA	DEBENDRA KUMAR DHAR VS	PARJANG /124 /2025 () //
381	D-ABLAPL/21102/2025 ABLAPL/8352/2025	SWARNA PRABHA SENAPATY VS STATE OF ODISHA	ALEENA ACHARYA VS	MAHILA P.S.(BBSR) /136 /2025 () //
382	D-ABLAPL/21103/2025 ABLAPL/8353/2025	BINDUSHREE BEHERA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BOLAGARH P.S. /133 /2025 () //
383	D-ABLAPL/21008/2025 ABLAPL/8354/2025	VASANTADA TWINKLE RATNA BHARAT VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	CHANDAKA P.S. /367 /2024 () //
384	D-ABLAPL/21107/2025 ABLAPL/8355/2025	DEBA KHILLA @ KHILLO VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	POTTANGI /50 /2025 () //
385	D-ABLAPL/21074/2025 ABLAPL/8356/2025	INDRAMANI DALEI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /587 /2024 () //

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386	D-ABLAPL/21126/2025 ABLAPL/8357/2025	MADHUSUDAN ACHARYA VS STATE OF ODISHA	BINAYA BHUSAN ROUTRAY VS	KHAIRA /197 /2025 () //
387	D-ABLAPL/21095/2025 ABLAPL/8358/2025	RANJIT BEHERA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	ASTARANGA /135 /2025 () //
388	D-ABLAPL/21131/2025 ABLAPL/8359/2025	BIBEKANANDA NAIK VS STATE OF ODISHA	RAJALAXMI BISWAL VS	COLLIERY /377 /2025 () //
389	D-ABLAPL/21134/2025 ABLAPL/8360/2025	KUNA MUDULI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /202 /2025 () //
390	D-ABLAPL/20904/2025 ABLAPL/8361/2025	LILAMAYEE NAG VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	S.P.(CID-CRL),CUTTACK /5 /2023 () //
391	D-ABLAPL/21010/2025 ABLAPL/8362/2025	JAVED AHMED SANOURI VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	CHANDAKA P.S. /367 /2024 () //
392	D-ABLAPL/21012/2025 ABLAPL/8363/2025	LOCHAN NAIK VS STATE OF ODISHA	MANORANJAN DAS VS	DHENKANAL SADAR /503 /2023 () //
393	D-ABLAPL/21094/2025 ABLAPL/8364/2025	SUSENA KANHAR @ SUSHAN KANHAR VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BOUDH /23 /2022 () //
394	D-ABLAPL/21194/2025 ABLAPL/8365/2025	SK DILDAR MAHAMMAD @ DILU VS STATE OF ODISHA	ANITA SAHOO VS	REMUNA /120 /2025 () //
395	D-ABLAPL/21300/2025 ABLAPL/8366/2025	ROUSHAN KUMAR VS STATE OF ODISHA(GRPS)	SANJAY KUMAR DAS VS	G.R.P.S. /105 /2025 () //
396	D-ABLAPL/21344/2025 ABLAPL/8367/2025	TRUPTI DAS VS STATE OF ODISHA	DEVASHIS PANDA VS	G.R.P.S. (TITILAGARH) /39 /2025 () //
397	D-ABLAPL/21247/2025	AKASH PRUSTY	SAROJ KUMAR DASH	HINDOL /187 /2025

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	ABLAPL/8368/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/18908/2025 ABLAPL/8369/2025	KUNA MAHARANA VS STATE OF ODISHA	AGNISIKHA RAY VS	/ /0 () //
399	D-ABLAPL/21249/2025 ABLAPL/8370/2025	ROJALINI BEHERA @ ROSY VS STATE OF ODISHA	RAKESH BEHERA VS	TALCHER TOWN /550 /2025 () //
400	D-ABLAPL/21340/2025 ABLAPL/8371/2025	SUMAN SARITA JENA VS STATE OF ODISHA	DEVASHIS PANDA VS	G.R.P.S. (TITILAGARH) /39 /2025 () //
401	D-ABLAPL/19632/2025 ABLAPL/8372/2025	CHIRANJIT @ RAJU DUTTA VS STATE OF ODISHA	MAMATA MISHRA VS	KALIMELA /89 /2025 () //
402	D-ABLAPL/20377/2025 ABLAPL/8373/2025	PRADEEP KUMAR PRUSTY VS STATE OF ODISHA	BASANTA KUMAR DAS VS	/ /0 () //
403	D-ABLAPL/21341/2025 ABLAPL/8374/2025	PRAGYAN PARAMITA DAS VS STATE OF ODISHA	DEVASHIS PANDA VS	G.R.P.S. (TITILAGARH) /39 /2025 () //
404	D-ABLAPL/20911/2025 ABLAPL/8375/2025	MANGAL HEMBRAM VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /160 /2025 () //
405	D-ABLAPL/21047/2025 ABLAPL/8376/2025	BINOD SETHY @ KALIA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /194 /2025 () //
406	D-ABLAPL/20156/2025 ABLAPL/8377/2025	RAJENDRA SAMAL VS STATE OF ODISHA	SURYAKANTA JENA VS	ALAKUNDA /65 /2025 () //
407	D-ABLAPL/21063/2025 ABLAPL/8378/2025	SK. MUSTAK @ MUSA VS STATE OF ODISHA	NIBEDITA MOHANTY VS	INDUSTRIAL ESTATE PS /109 /2025 () //
408	D-ABLAPL/19537/2025 ABLAPL/8379/2025	KARIM MOHAMMAD @ BUNTY VS	SUSANTA KUMAR BARAL VS	ATHGARH /9 /2025 ()

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409	D-ABLAPL/20229/2025 ABLAPL/8380/2025	STATE OF ODISHA SAGAR PRADHAN VS	LAMBODAR ACHARI VS	// / /0 JMFC, JAGANNATH PRASAD(Ganjam) 2(B)CC/0000005/2025
410	D-ABLAPL/21386/2025 ABLAPL/8381/2025	STATE OF ODISHA AMIT PRASAD SAMAL VS	PRABODHA CHANDRA NAYAK VS	CUTTACK VIGILANCE /8 /2025 ()
411	D-ABLAPL/21388/2025 ABLAPL/8382/2025	STATE OF ODISHA(VIG.) SOUMYA SWAROOP DAS VS	PRABODHA CHANDRA NAYAK VS	// CUTTACK VIGILANCE /7 /2025 ()
412	D-ABLAPL/20231/2025 ABLAPL/8383/2025	STATE OF ODISHA(VIG.) SAGAR PRADHAN VS	LAMBODOR ACHARI VS	// / /0 JMFC, JAGANNATH PRASAD(Ganjam) 2(B)CC/0000007/2025
413	D-ABLAPL/21274/2025 ABLAPL/8384/2025	STATE OF ODISHA ASISH KUMAR BEHERA @ JITU VS	SURYA NARAYAN MISHRA VS	KANAS /137 /2025 ()
414	D-ABLAPL/20639/2025 ABLAPL/8385/2025	STATE OF ODISHA ABDUL LAFIT KHAN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// BALIAPAL /143 /2025 () //